

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 96/MP/2026

Subject : Petition under Section 79(1)(c) & (f) read with Section 38(2)(b)&(c) of the Electricity Act, 2003, along with Regulation 13(8) of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.

Petitioner : ReNew Solar Power Private Limited (RSPPL) and Ors.

Respondent : Powergrid Corporation of India Limited (PGCIL) and Ors.

Petition No. 905/MP/2025

Subject : Petition under Section 79(1)(c) & (f) of the Electricity Act, 2003 read with Regulation 13(8) of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.

Petitioner : Prerak Greentech Private Limited (PGPL) and Ors.

Respondent : Power Grid Corporation of India Limited (PGCIL) and Ors.

Date of Hearing : **30.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, RSPPL & PGPL
Shri Siddharth Niggotia, Advocate, RSPPL & PGPL
Shri Adarsh Singh, Advocate, RSPPL & PGPL
Shri R Jatin Katiyar, Advocate, RSPPL & PGPL
Ms. Ranjitha Ramachandran, Advocate, Power Grid
Shri Aneesh Bajaj, Advocate, Power Grid
Ms. Prerna Priyadarshini, Advocate, CTUIL
Ms. Ayesha Choudhary, Advocate, CTUIL
Shri Gajendra Sinh Vasava, NLDC & NRLDC
Shri Alok Mishra, NRLDC
Shri Kamaldeep, NRLDC
Shri Prashant Garg, NRLDC
Shri Ajit Kumar Yadav, NRLDC

Record of Proceedings

At the outset, the learned counsel for the Petitioners submitted that the Petitioners have filed applications in these Petitions seeking amendment of the Petitions. Accordingly, the learned counsel requested that these matters may be adjourned and be listed along with the IAs filed therein.

2. Considering the request of the learned counsel for the Petitioners, these matters were adjourned.
3. The Petitions, along with IAs, will be listed for hearing on **8.9.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)